

ITEM NO.25

COURT NO.6

SECTION III

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition for Special Leave to Appeal (C) No.18001/2017

(Arising out of impugned final judgment and order dated 17-03-2017
in TA No.888/2015 passed by the High Court Of Gujarat At Ahmedabad)

CADILA HEALTHCARE LTD.

Petitioner(s)

VERSUS

PRINCIPAL COMMISSIONER OF INCOME TAX 1

Respondent(s)

(FOR ADMISSION and I.R.)

WITH

SLP(C) Nos.19176-19178/2017 (III)

SLP(C) No.31401/2018 (III)

T.C.(C) No.32/2019 (XVI-A)

T.C.(C) No.10/2020 (XVI-A)

T.C.(C) No.7/2020 (XVI-A)

T.C.(C) No.12/2020 (XVI-A)

T.C.(C) No.11/2020 (XVI-A)

T.C.(C) No.8/2020 (XVI-A)

T.C.(C) No.17/2020 (XVI-A)

T.C.(C) No.13/2020 (XVI-A)

T.C.(C) No.9/2020 (XVI-A)

T.C.(C) No.14/2020 (XVI-A)

T.C.(C) No.15-16/2020 (XVI-A)

T.C.(C) No.112/2020 (XVI-A)

T.C.(C) No.98/2020 (XVI-A)

T.C.(C) No.80/2020 (XVI-A)

T.C.(C) No.111/2020 (XVI-A)

T.C.(C) No.48/2020 (XVI-A)

T.C.(C) No.75/2020 (XVI-A)

T.C.(C) No.49/2020 (XVI-A)

T.C.(C) No.65/2020 (XVI-A)

T.C.(C) No.47/2020 (XVI-A)

T.C.(C) No.97/2020 (XVI-A)

T.C.(C) No.149/2020 (XVI-A)

T.C.(C) No.188/2020 (XVI-A)

T.C.(C) No.62/2020 (XVI-A)

T.C.(C) No.183/2020 (XVI-A)

T.C.(C) No.67/2020 (XVI-A)

T.C.(C) No.70/2020 (XVI-A)

T.C.(C) No.57/2020 (XVI-A)

T.C.(C) No.54/2020 (XVI-A)

T.C.(C) No.136/2020 (XVI-A)

T.C.(C) No.64/2020 (XVI-A)

T.C.(C) No.53/2020 (XVI-A)

T.C. (C) No.72/2020 (XVI-A)
T.C. (C) No.153/2020 (XVI-A)
T.C. (C) No.69/2020 (XVI-A)
T.C. (C) No.73/2020 (XVI-A)
T.C. (C) No.96/2020 (XVI-A)
T.C. (C) No.82/2020 (XVI-A)
T.C. (C) No.74/2020 (XVI-A)
T.C. (C) No.87/2020 (XVI-A)
T.C. (C) No.81/2020 (XVI-A)
T.C. (C) No.76/2020 (XVI-A)
T.C. (C) No.60/2020 (XVI-A)
T.C. (C) No.44/2020 (XVI-A)
T.C. (C) No.134/2020 (XVI-A)
T.C. (C) No.43/2020 (XVI-A)
T.C. (C) No.158/2020 (XVI-A)
T.C. (C) No.182/2020 (XVI-A)
T.C. (C) No.79/2020 (XVI-A)
T.C. (C) No.133/2020 (XVI-A)
T.C. (C) No.147/2020 (XVI-A)
T.C. (C) No.66/2020 (XVI-A)
T.C. (C) No.179/2020 (XVI-A)
T.C. (C) No.101/2020 (XVI-A)
T.C. (C) No.100/2020 (XVI-A)
T.C. (C) No.175/2020 (XVI-A)
T.C. (C) No.143/2020 (XVI-A)
T.C. (C) No.55/2020 (XVI-A)
T.C. (C) No.142/2020 (XVI-A)
T.C. (C) No.99/2020 (XVI-A)
T.C. (C) No.77/2020 (XVI-A)
T.C. (C) No.45/2020 (XVI-A)
T.C. (C) No.141/2020 (XVI-A)
T.C. (C) No.180/2020 (XVI-A)
T.C. (C) No.181/2020 (XVI-A)
T.C. (C) No.144/2020 (XVI-A)
T.C. (C) No.94/2020 (XVI-A)
T.C. (C) No.78/2020 (XVI-A)
T.C. (C) No.46/2020 (XVI-A)
T.C. (C) No.167/2020 (XVI-A)
T.C. (C) No.63/2020 (XVI-A)
T.C. (C) No.140/2020 (XVI-A)
T.C. (C) No.92/2020 (XVI-A)
T.C. (C) No.155/2020 (XVI-A)
T.C. (C) No.61/2020 (XVI-A)
T.C. (C) No.151/2020 (XIV-A)
T.C. (C) No.187/2020 (XVI-A)
T.C. (C) No.138/2020 (XVI-A)
T.C. (C) No.161/2020 (XVI-A)
T.C. (C) No.21/2020 (XVI-A)
T.C. (C) No.154/2020 (XVI-A)
T.C. (C) No.171/2020 (XVI-A)
T.C. (C) No.139/2020 (XVI-A)
T.C. (C) No.30/2020 (XVI-A)

T.C.(C) No.170/2020 (XVI-A)
T.C.(C) No.169/2020 (XVI-A)
T.C.(C) No.26/2020 (XVI-A)
T.C.(C) No.22/2020 (XVI-A)
T.C.(C) No.89/2020 (XVI-A)
T.C.(C) No.177/2020 (XVI-A)
T.C.(C) No.23/2020 (XVI-A)
T.C.(C) No.168/2020 (XVI-A)
T.C.(C) No.174/2020 (XVI-A)
T.C.(C) No.176/2020 (XVI-A)
T.C.(C) No.24/2020 (XVI-A)
T.C.(C) No.131/2020 (XVI-A)
T.C.(C) No.145/2020 (XVI-A)
T.C.(C) No.28/2020 (XVI-A)
T.C.(C) No.166/2020 (XVI-A)
T.C.(C) No.146/2020 (XVI-A)
T.C.(C) No.102/2020 (XVI-A)
T.C.(C) No.27/2020 (XVI-A)
T.C.(C) No.160/2020 (XVI-A)
T.C.(C) No.165/2020 (XVI-A)
T.C.(C) No.25/2020 (XVI-A)
T.C.(C) No.50/2020 (XVI-A)
T.C.(C) No.159/2020 (XVI-A)
T.C.(C) No.148/2020 (XVI-A)
T.C.(C) No.29/2020 (XVI-A)
T.C.(C) No.52/2020 (XVI-A)
T.C.(C) No.39/2020 (XVI-A)
T.C.(C) No.152/2020 (XVI-A)
T.C.(C) No.178/2020 (XVI-A)
T.C.(C) No.164/2020 (XVI-A)
T.C.(C) No.38/2020 (XVI-A)
T.C.(C) No.31/2020 (XVI-A)
T.C.(C) No.37/2020 (XVI-A)
T.C.(C) No.156/2020 (XVI-A)
T.C.(C) No.18/2020 (XVI-A)
T.C.(C) No.19/2020 (XVI-A)
T.C.(C) No.125/2020 (XVI-A)
T.C.(C) No.172/2020 (XVI-A)
T.C.(C) No.127/2020 (XVI-A)
T.C.(C) No.126/2020 (XVI-A)
T.C.(C) No.104/2020 (XVI-A)
T.C.(C) No.103/2020 (XVI-A)
T.C.(C) No.157/2020 (XVI-A)
T.C.(C) No.173/2020 (XVI-A)
T.C.(C) No.130/2020 (XVI-A)
T.C.(C) No.150/2020 (XVI-A)
T.C.(C) No.135/2020 (XVI-A)
T.C.(C) No.32/2020 (XVI-A)
T.C.(C) No.137/2020 (XVI-A)
T.C.(C) No.185/2020 (XVI-A)

T.C. (C) No.132/2020 (XVI-A)
T.C. (C) No.36/2020 (XVI-A)
T.C. (C) No.35/2020 (XVI-A)
T.C. (C) No.184/2020 (XVI-A)
T.C. (C) No.86/2020 (XVI-A)
T.C. (C) No.95/2020 (XVI-A)
T.C. (C) No.110/2020 (XVI-A)
T.C. (C) No.129/2020 (XVI-A)
T.C. (C) No.71/2020 (XVI-A)
T.C. (C) No.113/2020 (XVI-A)
T.C. (C) No.42/2020 (XVI-A)
T.C. (C) No.128/2020 (XVI-A)
T.C. (C) No.106/2020 (XVI-A)
T.C. (C) No.83/2020 (XVI-A)
T.C. (C) No.124/2020 (XVI-A)
T.C. (C) No.68/2020 (XVI-A)
T.C. (C) No.123/2020 (XVI-A)
T.C. (C) No.118/2020 (XVI-A)
T.C. (C) No.105/2020 (XVI-A)
T.C. (C) No.58/2020 (XVI-A)
T.C. (C) No.119/2020 (XVI-A)
T.C. (C) No.90/2020 (XVI-A)
T.C. (C) No.117/2020 (XVI-A)
T.C. (C) No.85/2020 (XVI-A)
T.C. (C) No.56/2020 (XVI-A)
T.C. (C) No.84/2020 (XVI-A)
T.C. (C) No.116/2020 (XVI-A)
T.C. (C) No.34/2020 (XVI-A)
T.C. (C) No.107/2020 (XVI-A)
T.C. (C) No.108/2020 (XVI-A)
T.C. (C) No.33/2020 (XVI-A)
T.C. (C) No.115/2020 (XVI-A)
T.C. (C) No.109/2020 (XVI-A)
T.C. (C) No.88/2020 (XVI-A)
T.C. (C) No.40/2020 (XVI-A)
T.C. (C) No.186/2020 (XVI-A)
T.C. (C) No.41/2020 (XVI-A)
T.C. (C) No.162/2020 (XVI-A)
T.C. (C) No.163/2020 (XVI-A)
T.C. (C) No.93/2020 (XVI-A)
T.C. (C) No.114/2020 (XVI-A)
T.C. (C) No.51/2020 (XVI-A)
T.C. (C) No.121/2020 (XVI-A)
T.C. (C) No.59/2020 (XVI-A)
T.C. (C) No.91/2020 (XVI-A)
T.C. (C) No.122/2020 (XVI-A)
T.C. (C) No.120/2020 (XVI-A)
T.C. (C) No.20/2020 (XVI-A)

Date : 04-03-2020 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT
HON'BLE MS. JUSTICE INDU MALHOTRA
HON'BLE MR. JUSTICE HEMANT GUPTA

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Mr. P.P. Nayak, Adv.
Mr. Sanjay Kumar Visen, AOR

Atmaja Tripathy, Adv.
Ms. Liz Mathew, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 21.04.2020.

(MUKESH NASA)
COURT MASTER

(SANTOSH KUMAR)
BRANCH OFFICER